

Sixteenth Lok Sabha

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Title: Laid an explanatory statement showing reasons for immediate legislation by promulgation of the Muslim Women (Protection of Rights on Marriage) Ordinance, 2018.

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): I beg to lay on the Table of the House an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Muslim Women (Protection of Rights on Marriage) Ordinance, 2018 (No. 7 of 2018).

... (*Interruptions*)